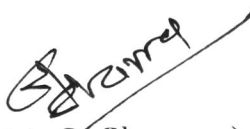


Family Court, Mumbai.
Dated : 15.07.2020.

OFFICE ORDER NO. 136/2020.

All the lawyers and litigants are hereby informed that, today on 15.07.2020 one of the Security Guard on duty in the night shift has been found Covid-19 positive, and therefore, on 16.07.2020 physical filing of new cases & other applications and affirmation shall remain suspended for a day on 16.07.2020, for the purpose of sanitization by the B.M.C. However, Court shall be functioning as per the earlier office orders.

All to take note and act accordingly.


(M. S. Sharma)
Principal Judge,
Family Court, Mumbai.

Dated : 15.07.2020.

Copy to :-

1. The Presiding Officers C.R. No.1 to 7, Family Court, Mumbai.
2. Marriage Counsellor's Office, Family Court, Mumbai.
3. The Court Manager, Family Court, Mumbai.
4. The Registrar, Family Court, Mumbai.
5. The Dy. Registrar, Family Court, Mumbai.
6. The Superintendent/Sheristedar, Judicial Dept./ Adm. Dept./Cash Dept., /Copying Dept.,/ Record Dept.
7. The Superintendent/Sheristedar, Family Court No.1 to 7.
8. The Clerk, Computer Section,
9. The President, Family Court Bar Association, Mumbai.